

restored by Pakistan. For, post Kargil and after the military take over in that country, Pakistan has enhanced its sponsorship and support of cross-borders terrorism in Jammu and Kashmir, as also elsewhere in India. It has continued to indulge in unprovoked firing across the Line of Control and the International Border in Jammu and Kashmir. Its call for Jihad and other hostile propaganda against India has also gone on unabated. Besides, recently, General Musharraf has also reportedly repeated that he does not believe in the Simla Agreement or the Lahore Declaration.

It is the Government's view that it is for Pakistan to revert to the path of peace and normalcy, to reaffirm the established essentials of bilateral relations between our two countries, and thus, restore a climate congenial to a resumption of the interrupted dialogue process.

Small Scale Industries in Uttar Pradesh

*557 PROF. M.M. AGARWAL: Will the Minister of SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES be pleased to state:-

- (a) the details of small scale industries set up in the State of Uttar Pradesh particularly in rural areas of the State as on 31st March, 2,000;
- (b) if so, the details of total funds proposed, sanctioned and released by Government for the State during the last five years; and
- (c) the necessary steps being taken by Government in this regard

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRIMATI VASUNDHARA RAJE) : (a) The number of Small Scale units registered in Uttar Pradesh as on 31st March, 2000 was 4,04,617. Separate information on number of units set up in rural areas of Uttar Pradesh is not maintained.

(b) An amount of Rs. 4304 crore has been provided as the 9th Plan outlay to the Ministry of SSI & ARI for development and promotion of small & cottage industries. During the year 1997-98 and 1998-99, actual expenditure incurred under the Plan scheme was Rs. 735.10 crore and Rs. 708.30 crore respectively. The estimated expenditure for the year 1999-2000 is Rs. 640 crore. For the year 2000-2001, the outlay is Rs. 920 crore. The funds for the development of small scale sector are released by the Government scheme-wise and not state-wise.

(c) While development of small scale industries in the State is primarily the responsibility of the concerned State Government, the Central Government has been helping the States, including Uttar Pradesh,* in their endeavour of small scale industrial development by implementing various schemes such as Prime Minister's Rozgar Yojna, Integrated Infrastructure Development, setting up Product-cum-Process Development Centre, Human Resource Development through entrepreneurship and management development programme, widening of information base through projects, like Small Enterprises Information Resource Centre Network (SENET) and Computerisation of District Industry Centres, Marketing assistance schemes and Schemes of energy conservation, ancillary and sub-contracting etc. Enhanced technology support for modernisation and quality upgradation (through the schemes like Technology Trust fund, assistance to obtain ISO-9000, extending testing facilities through Regional Testing Centres, Tool Rooms, UPTECH scheme for upgradation of technology through demonstration of technology in clusters, etc). is also being extended.

Steps for rehabilitation of cyclone affected people in Orissa

*558. SHRI ANANTA SETHI: Will the Minister of AGRICULTURE be pleased to state:

- (a) what are the various steps taken for the rehabilitation of cyclone affected people in Orissa;
- (b) the amount spent thereon;
- (c) the progress as on date; and
- (d) the details thereof ?

THE MINISTER OF AGRICULTURE (SHRI SUNDAR LAL PATWA):
 (a) to (d) In addition to release of entire Central share of Calamity Relief Fund (CRF) for 1999-2000, assistance amounting to Rs. 828.15 crore from the National Fund for Calamity Relief (NFCR) was released to Orissa in the wake of floods and cyclones in the State. The concerned Central Ministries/Departments had taken a number of measures for the welfare and rehabilitation of the affected victims. The Government of India had set up a High Powered Task Force under the Chairmanship of Defence Minister for Ministerial level coordination of rehabilitation and reconstruction in the cyclone affected areas of Orissa. The Task Force had recommended various medium and long-term measures for the affected areas in the fields of health, water & sanitation,